Shri A. C. Guha: May I know whether there has been any suggestion that a certain portion of the textile production should be reserved for handloom, and, if so, has the government come to any decision on that?

Mr. Speaker: I think it is a wellknown matter which has appeared in the Press.

Oral Answers

Shri Matthen: May I know how the prices of cloth manufactured by the mills compare with those of the standard of cloth manufactured by the handloom, as, for instance in the case of sarees and dhoties?

Shri T. T. Krishnamachari: It is a very wide question, Sir. In the coarse varieties, the difference between the prices of handloom products and those of mill products happens to be in the region of 12½ to 15 per cent, while in the finer varieties, it ranges between 25 and 30 per cent. But it must also be reties, it ranges between 25 and 30 per cent. But it must also be re-congnised that the finer varieties of cloth woven by handloom weavers have got an artistic significance which the corresponding mill products have not got.

GHATAPRABHA PROJECT

*257. Shri R. G. Dubey: (a) Will the Minister of Planning be pleased to the Minister of Planning be pleased to state whether it is a fact that several representations have been made by the legislators from Bombay Karnatak as well as by the Karnatak Pradesh Congress Committee to the concerned authorities to include the Ghataprabha Project (left bank and right bank canals) and to make adequate provision for its execution as a part of the first Five Year Plan?

nclude the Ghataprabha Project in the first Five Year Plan in response to the intense and pressing demand of the people of Karnatak?

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The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes,

(b)) The investigations in connection with the Ghataprabha Valley Development Porject have not yet been completed.

Shri R. G. Dubey: May I know the list of the projects which are proposed to be finally included in the revised five-year plan in the State of Bombay?

Shri Hathi: If the hon, member wants to know the names, I want notice. All the projects that will be included will be found in the final report of the Planning Commission.

Shri R. G. Dubey: Will the hon. Minister be pleased to state the average rainfall in the areas under command in relation to the various pro-

Shri Hathi: That is an omnibus question, Sir.

Shri R. G. Dubey: Is it a fact that the area under command, under Ghataprabha, is the area of the lowest rainfall, and that it caters to the needs of Bijapur district, which is proverbially a famine area?

Mr. Speaker: These are merely facts which the hon member is giving. What is the information he wants?

Shri R. G. Dubey: These facts are disputed, and I wanted to know the government opinion on this matter.

REORGANISATION OF CENTRAL WATER AND POWER COMMISSION

*259. Shri S. N. Das: Will the Minister of Irrigation and Power be pleased to state which of the recommendations and suggestions of the Kasturbhai Committee with regard to re-organisation and other aspects of the Central Water and Power Commission have been accepted by Government and given effect to?

The Deputy Minister of Irrigation and Power (Shri Hathi): Some recommendations of the Committee are being acted upon and other recom-mendations are under examination by the Government.

Shri S. N. Das: May I know what recommendations are being accepted by the Government?

Shri Hathi: One of the recommendations of the Kasturbhai Committee was concerned with planning of projects; i. e. when the plans and esti-mates have been drawn up, they should be subsequently scrutinised by an independent body of experts. That suggestion is already being implemented.

Shri S. N. Das: May I know whether as a result of the recommendations made by the Estimates Committee in their fifth report, and also the ones made by this Kasturbhai Committee, the functions of the CWPC have been revised or are going to be revised?

Shri Hathi: That recommendation is actually under the examination of the Government.